Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Assotech Milan Resorts Pvt Ltd Date of Commencement of Liquidation: 18-04-2023; List of Stakeholders as on Date: 30-06-2025; Name of IP: Mr. SURESH CHANDRA PATTANAYAK; Process Number: 1; Last 5 digitof registration number: 12384

SI. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of	Amount of claims	Amount of claims	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)	contingent claims	rejected	under verification	
1	Unpaid insolvency resolution process costs	0	0	0	0	0	0	0	NA
2	Liquidation costs incurred till date	0	0	0	0	0	0	0	NA
3	Secured financial creditors	1	324425852.44	1	281779071	0	0	0	Annexure 3
4	Unsecured financial creditors	16	405998687	5	328691576	0	77307111	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	Annexure 5
6	Operational creditors (Employees)	1	258100	0	0	0	0	258100	Annexure 6
7	Operational creditors (Government Dues)	0	0	0	0	0	0	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	2	118852941	2	86377115	0	0	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	Annexure 9
Total		20	849535580.44	8	696847762	0	77307111	258100	